

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-510
IB-695/ND/2020

IN THE MATTER OF:

M/s Finex Consultancy Services Through CS Nikita Shukla Sole Proprietor

....Applicant

V/s.

M/s Yuthika Commercial Pvt. Ltd

....Respondent

SECTION

U/s 9 IBC

Order delivered on 10.08.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Ms. Vriti Anand, Adv

For the Respondent

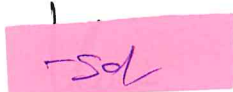
: Amrita Sarkar, Adv

ORDER

Ld. Counsel for the respondent submits that she has filed the reply on 12.03.2021 but the same is not reflected on the DMS. Therefore, she is directed get it verify from the Registry, if any defect is pointed out, remove the same.

Registry is directed to place on record that document if it is defect free.

List the matter on **15.09.2021**.



(K.K. VOHRA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Chirag